

of the West Bengal Government to set up an electronic unit at Salt Lake area of Calcutta?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (DR. M. S. SANJEEVI RAO): (a) and (b) The information is being collected and will be laid on the Table of the House.

Solar Commercial Projects Programme

425. SHRIMATI MAIMOONA SULTAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Central Electronics Limited has taken up a solar commercial projects programme;

(b) if so, what are the details in this regard and what are the details of the equipments to be produced thereunder; and

(c) what are the production targets in respect of the various solar equipments contemplated to be produced thereunder during 1982-83 and 1983-84?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) and (b) Yes, Sir. Under the sponsorship of the Department of Science and Technology & the Commission for Additional Sources of Energy (CASE), Central Electronics Limited (CEL) has taken up a commercial project in this area and production of Solar Cells/Modules started in October 1982. The programme includes manufacture of Photovoltaic systems for off-shore applications for Oil and Natural Gas Commission, and Tele-Communications and portable Photovoltaic Modules/Systems for Post and Telegraphs, Defence applications.

(c) The production target for 1982-83 is Rs. 31 lakhs and for 1983-84 is Rs. 60 lakhs.

Solar Battery Charges

426. SHRIMATI MAIMOONA SULTAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Central Electronics Limited has lately developed a solar battery charger, capable of being used in the operation of electronic equipments like TV, radio sets, community lighting systems etc; and

(b) if so, what are the details of the production programme for this equipment?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) The Central Electronics Ltd. (CEL) has developed Solar Photovoltaic Modules/Systems for various applications. These modules, along with the electronics charge Controller can be used for charging batteries for TV, Radio set and Community lighting System. CEL has also developed Solar Power Pack with built-in battery which can be used in Radio, Tape Recorders and torch light.

(b) The present production is restricted at pilot plant level. The main hurdle for commercialising the technology is the high cost of production. Efforts are presently aimed at reducing the cost. CEL is producing Solar Photovoltaic System along with required type of batteries for off-shore for application of ONGC, telecommunication application for P&T, and for BSF for charging batteries used for wireless sets.

"Pollution caused by Fertilizer industry"

427. SHRI T. CHANDRASEKARA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether any survey has been made of the pollution caused and the associated loss of nutrients by fertilizer industry?

(b) If so, what are the details in this regard;

(c) Whether Government propose to tighten anti-pollution measures and force the fertilizer units in the country to furnish details of the pollution aspect of the industry; and

(d) If so, what are the details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) Yes, Sir.

(b) Preliminary Survey of 24 units, revealed all of them have treatment plants. However in about half of them, there is scope of improvement of effluent treatment system in order to bring their pollutant discharge within limits.

(c) Yes, Sir.

(d) The pollution control Boards are planing to implement within the Sixth Plan Period adequate pollution control systems such as improved inplant control measures, recycling, end of process control techniques such as air/stream, stripping, biological treatment etc. For new plants improved process technologies are being considered for adoption to minimise the pollutant discharges. Standards have been laid down for air emissions for existing and new fertilizer units.

Survey regarding pollution of Indian Ocean

428. SHRIMATI RATAN KUMARI:

SHRI JAGDISH PRASAD
MATHUR:

SHRI NAND KISHORE
BHATT:

Will the PRIME MINISTER be pleased to state:

(a) whether any survey has been conducted regarding pollution of the Indian Ocean and the Bay of Bengal waters; if so, what are the findings; and

(b) what steps are being taken to check growing pollution in them?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH). (a) Yes Sir, according to the surveys conducted by National Institute of Oceanography the marine environment near the coastal towns is polluted on account of discharge of industrial and domestic wastes. The existence of tar balls in some coastal areas is attributed to oil pollution.

(b) The State Water Pollution Control Board of the coastal areas are taking appropriate measures to regulate discharge of effluents from different polluting sources. The industries and local bodies are being persuaded to instal pollution abatement devices. The Merchant Shipping Act has been amended to regulate the discharge of oil from ships and tankers.

Encroachment and construction of forests in the Andaman Islands

429. DR. BHAI MAHAVIR:

SHRI SHRIDHAR WASUDEO
DHABE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there is encroachment and destruction of forests in the Andaman and Nicobar Islands;

(b) whether any enquiry has been conducted in the distribution of application forms for regularisation of the same, and if so, with what results; and

(c) what steps are being taken to check effectively the encroachment and destruction of forests in the Islands?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (c) The information is being ascertained and will be laid on the Table of the House.